

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-399(PB)/2017

IN THE MATTER OF:

**Hometrail Estate Pvt. Ltd. And
Hometrail Builtech Pvt. Ltd.**

.....Petitioner

SECTION : UNDER SECTION 230-232

Order delivered on 22.03.2018

Coram:

**CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President**

DR. DEEPTI MUKESH

Hon'ble Member (Judicial)

PRESENTS

For the Petitioner(s): Mr. Rajesh Kr. Malhotra, Advocate
For the Respondent(s): Ms. Lakshmi Gurung, Advocate for Income Tax
Dept.
For the ROC/RD(Delhi): Mr. C. Balooni, Company Prosecutor
For OL (Delhi): Mr. Amish Tandon & Mr. Ajeyo Sharma, Advocates

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 26.04.2018.

Sd/-

**(M.M.KUMAR)
PRESIDENT**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**